

CIRP 7 Unique Number

CIRP07/L24100MH1983PLC126481/01/12332/01/02538
6

A. Details of IP:

1. Name of IP

Mr. Kairav Anil Trivedi

2. Registration No.

12332

B. Corporate Debtor/ Assignment:

1. Name of Corporate Debtor

PARENTERAL DRUGS (INDIA) LIMITED

2. CIN/LLPIN of Corporate Debtor

L24100MH1983PLC126481

3. Insolvency Commencement Date

09/02/2023

4. Capacity

IRP

5. Date of Appointment

09/02/2023

6. Process Number

1

7. Name of bench of Adjudicating Authority

Mumbai Bench

C. Status of CIRP:

1. No. of days from Insolvency Commencement Date

175

2. Last CIRP form filed

CIRP-1

3. Why is Form - CIRP 7 being filed?

S. No	Event	CIRP 7 for same event was filed	Due Date*	Reasons/Status
1	RP not appointed within 30 days of commencement of insolvency	Yes	04/08/2023	Resolution not passed by CoC for appointment
2	IM not issued to CoC within 51 days of Public Announcement	Yes	04/08/2023	Any Other: Accounts and Audit for the last 2 Years in Progress
3	RFRP not issued within 51 days of issue of IM	Yes	04/08/2023	Any Other: Accounts and Audit for the last 2 Years in Progress

*Due Date for CIRP 7 for the particular event

D. Remarks to be provided by RP:

1. Remarks to be provided by RP

1. 09-02-23 CIRP Order
2. 10-02-23 Receipt of Certified True Copy (Friday Late evening by Post)
3. 11-02-23 Form A for Initiation of CIRP
4. 11-02-23 Intimation of the Commencement of CIRP to the CD & Directors
5. 11-02-23 Disclosures to ICSI IIP for appointment of CS & Independence of IRP
6. 11-02-23 List of Information required intimated to the CD in writing
7. 11-02-23 Initiation of CIRP to Bankers
8. 13-02-23 Publication of Newspaper Advertisement in 6 Newspapers
9. Maharashtra- Financial Express And Nav shakti
10. Madhya Pradesh -Free Press And Hindi People Samachar
11. Himachal Pradesh -The Tribune And Hindi Tribune
12. 13-02-23 Intimation of Compliance to IBBI & Upload on web site of IBBI
13. 12-02-23 Physical Visit Indore Plant at made the workers
14. 13-02-23 Met the Invertors at Indore to discuses to restart the
15. 14-02-23 CIRP- I Filed with IBBI
16. 16-02-23 Delhi to Chandigarh
17. 17-02-23 INC 28 filed with Roc – Intimation of CIRP to ROC
18. 17-02-23 Chandigarh to Baddi Plant 8
19. 17-02-23 PNB Chandigarh Visit
20. 18-02-23 Indore Visit for update with Inventors
21. 28-02-23 Claim Received from PNB
22. 02-03-23 Prepared List of Creditors
23. 02-03-23 Intimated to NCLT Formation of COC
24. 03-03-23 List of Creditors Intimated to NCLT
25. 03-03-23 Formation of COC Intimated to COC
26. 03-03-23 List of Creditors Intimated to COC
27. 03-03-23 Notice to COC & Agenda for the First COC meeting
28. 04-03-23 Up load of the List of Creditors on IBBI web site
29. 06-03-23 Visit to Indore for review
30. 07-03-23 Returned from Indore Visit
31. 08-03-23 E-filed the List of Creditors on NCLT Web site
32. 14-03-23 PNB Query
33. 15-03-23 SBI Query
34. 06-04-23 Email Reply along with Clarification letter by Contract Manufacturer Virat tradecorp Pvt Ltd on the query of COC regards peaceful vacation of premises.
35. 10-04-23 E-filed the Progress Report of IA no-1428 of 2023
36. 17-04-23 Common Reply by IRP with annexures and third party documents
37. 19-04-23 Approved the Progress Report of IA no-1428 of 2023

38. 18-04-23 PNB Query
39. 08-05-23 Reply by IRP with annexures
40. 08-05-23 Email for Sr no.09 Details of Expenses incurred for Plant Visit at Indore and Baddi as CIRP Expenses
41. 08-05-23 Email for Sr no.10 Bills of IRP for Approval of IRP Fees for the 1st months as per the IBBI Circular and Treating the same as CIRP Expenses
42. 08-05-23 Email for Sr no. 11 The Following Advt Exp, Claim Processing, Legal Expenses for NCLT Filing/ INC 28 & Search Report / COC Virtual Meeting Fees, be reimbursed to the IRP And Treated as CIRP Cost
43. 08-05-23 Email for Sr No. 13 To Approve the Appointment of Statutory Auditors along with his fees and 2 alternative quotes.
44. 08-05-23 E-voting Open
45. 11-05-23 IA-1874/2023 Heard
46. 12-05-23 IA-1874/2023 Heard
47. 16-05-23 E-voting Closed
48. 17-05-23 E-voting Results taken on print out
49. 30-05-23 Minutes of the 1st COC Meeting
50. 01-06-23 NCLAT Order Company Appeal (AT) (Insolvency) No. 747 of 2023
51. 07-06-23 Our IA-2461/2023 E-filed as per NCLAT Order dt 01.06.23
52. 09-06-23 IA no-2408/2023 Heard
53. 13-06-23 Our IA-2461/2023 Heard
54. 17-06-23 Filed Contempt Petition Application 7 of 2023
55. 22-06-23 Reply filed in IA no-1874/2023
56. 28-06-23 Contempt Petition Application 7 of 2023 Heard
57. 30-06-23 2nd List of Creditors updated on IBBI

I, **Mr. Kairav Anil Trivedi** having IP registration number **12332**, being appointed as an Interim Resolution Professional / Resolution Professional for the insolvency resolution process of **PARENTERAL DRUGS (INDIA) LIMITED**, hereby declare that the contents of this form are true and correct to the best of my knowledge and belief, and nothing material has been concealed.

IP Registration Number - 12332

Date - 02/08/2023

Place - Mumbai